

In the National Company Law Tribunal, Jaipur

CP No. 13/213-221/JPR/2018

UNDER SECTION 213(b) and 216, 221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors. Applicant/Petitioners

VS.

The Rajasthan Industrial Gas Ltd.Respondent

Order delivered on 16.11.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

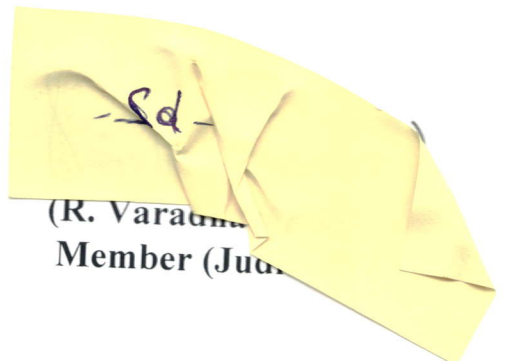
For Respondent(s) : Anurag Kalavatia, Adv.

Sanya Joshi, Adv.

Amol Shinde, DROC- DOL

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the matter is adjourned to 21.12.2018.


-Sd-
(R. Varadharajan)
Member (Judicial)